

**25.04.2025**

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SUPPLEMENTARY CAUSE LIST

DELETION NOTES

1. RFA 682/2024 LISTED BEFORE HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI AT ITEM NO. 67 IS DELETED AS THE SAME IS FIXED FOR 15.05.2025.
2. W.P. (C) 11861/2018 LISTED BEFORE HON'BLE MR. JUSTICE MANOJ KUMAR OHRI AT ITEM NO. 23 IS DELETED AS THE SAME IS FIXED FOR 08.04.2025.

HIGH COURT OF DELHI  
24.04.2025

REGISTRAR (LISTING)